

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.179
TO BE ANSWERED ON THE 11TH DECEMBER, 2018

USE OF BANNED FERTILIZERS AND PESTICIDES

179. SHRI PARVESH SAHIB SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the list of all the fertilizers and pesticides that are banned to be used in agriculture in India.
- (b) whether the Government has any report about unauthorized fertilizers and pesticides still being used in agriculture, if so, the details thereof; and
- (c) the steps taken by the Government with regard to discouraging chemical fertilizers and pesticides in agriculture which has tendencies to cause severe diseases like cancer?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

- (a): The Government of India has not banned any fertilizer so far, whereas, the list of pesticides that are banned to be used in agriculture in India is enclosed as Annexure I.
- (b): No case has been brought to the notice of this Ministry of unauthorised sale of Fertilizers, whereas, no such information regarding use of unauthorised pesticides is available with the Central Insecticide Board and Registration Committee (CIB&RC).
- (c): The Department of Agriculture, Cooperation and Farmers Welfare is implementing 'Strengthening and Modernization of Pest Management Approach' (SMPMA) Scheme, wherein, inter alia, Farmers Field Schools (FFSs) are organized to sensitize farmers on Integrated Pest Management (IPM) approach and to use chemical pesticides as a last resort as per approved labels and leaflets. In addition, States have been requested in the Zonal Conferences to exhort their extension functionaries to sensitize farmers on application of pesticides as per approved labels and leaflets.

In addition, the Department is implementing Paramparagat Krishi Vikas Yojana (PKVY) and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) Scheme with an aim to develop sustainable models of organic farming through a mix of traditional wisdom and modern science to ensure, inter alia, long term soil fertility buildup and resource conservation.

ANNEXURE I

PESTICIDES / FORMULATIONS BANNED IN INDIA

	Pesticides Banned for manufacture, import and use .
	1. Aldicarb (vide S.O. 682 (E) dated 17 th July 2001)
	2. Aldrin
	3. Benzene Hexachloride
	4. Benomyl (vide S.O 3951(E) dated 8 th August, 2018)
	5. Calcium Cyanide
	6. Carbaryl (vide S.O 3951(E) dated 8 th August, 2018)
	7. Chlorbenzilate (vide S.O. 682 (E) dated 17 th July 2001)
	8. Chlordane
	9. Chlorofenvinphos
	10. Copper Acetoarsenite
	11. Diazinon (vide S.O 3951(E) dated 8 th August, 2018)
	12. Dibromochloropropane (DBCP) (vide S.O. 569 (E) dated 25 th July 1989)
	13. Dieldrin (vide S.O. 682 (E) dated 17 th July 2001)
	14. Endosulfron (vide ad-Interim order of the Supreme Court of India in the Writ Petition (Civil) No. 213 of 2011 dated 13 th May, 2011 and finally disposed of dated 10 th January, 2017)
A.	15. Endrin
	16. Ethyl Mercury Chloride
	17. Ethyl Parathion
	18. Ethylene Dibromide (EDB) (vide S.O. 682 (E) dated 17 th July 2001)
	19. Fenarimol (vide S.O 3951(E) dated 8 th August, 2018)
	20. Fenthion (vide S.O 3951(E) dated 8 th August, 2018)
	21. Heptachlor
	22. Lindane (Gamma-HCH)
	23. Linuron (vide S.O 3951(E) dated 8 th August, 2018)
	24. Maleic Hydrazide (vide S.O. 682 (E) dated 17 th July 2001)
	25. Menazon
	26. Methoxy Ethyl Mercury Chloride (vide S.O 3951(E) dated 8 th August, 2018)
	27. Methyl Parathion (vide S.O 3951(E) dated 8 th August, 2018)
	28. Metoxuron
	29. Nitrofen
	30. Paraquat Dimethyl Sulphate

	31.	Pentachloro Nitrobenzene (PCNB) (vide S.O. 569 (E) dated 25 th July 1989)
	32.	Pentachlorophenol
	33.	Phenyl Mercury Acetate
	34.	Sodium Cyanide (banned for Insecticidal purpose only vide S.O 3951(E) dated 8 th August, 2018)
	35.	Sodium Methane Arsonate
	36.	Tetradifon
	37.	Thiometon (vide S.O 3951(E) dated 8 th August, 2018)
	38.	Toxaphene(Camphechlor) (vide S.O. 569 (E) dated 25 th July 1989)
	39.	Tridemorph (vide S.O 3951(E) dated 8 th August, 2018)
	40.	Trichloro acetic acid (TCA) (vide S.O. 682 (E) dated 17 th July 2001)
	Pesticide formulations banned for import, manufacture and use	
B.	1.	Carbofuron 50% SP (vide S.O. 678 (E) dated 17 th July 2001)
	2.	Methomyl 12.5% L
	3.	Methomyl 24% formulation
	4.	Phosphamidon 85% SL
C.	Pesticide / Pesticide formulations banned for use but continued to manufacture for export	
	1.	Captafol 80% Powder (vide S.O. 679 (E) dated 17 th July 2001)
	2.	NicotinSulfate
D.	Pesticides Withdrawn (Withdrawal may become inoperative as soon as required complete data as per the guidelines is generated and submitted by the Pesticides Industry to the Government and accepted by the Registration Committee. (S.O 915(E) dated 15 th Jun,2006)	
	1.	Dalapon
	2.	Ferbam
	3.	Formothion
	4.	Nickel Chloride
	5.	Paradichlorobenzene (PDCB)
	6.	Simazine
	7.	Sirmate (S.O. 2485 (E) dated 24 th September 2014)
	8.	Warfarin (vide S.O. 915 (E) dated 15 th June 2006)

PESTICIDES REFUSED REGISTRATION

S.No.	Name of Pesticides
1	2,4, 5-T
2	Ammonium Sulphamate
3	Azinphos Ethyl
4	Azinphos Methyl
5	Binapacryl
6	Calcium Arsenate
7	Carbophenothion
8	Chinomethionate (Morestan)
9	Dicrotophos
10	EPN
11	Fentin Acetate
12	Fentin Hydroxide
13	Lead Arsenate
14	Leptophos (Phosvel)
15	Mephosfolan
16	Mevinphos (Phosdrin)
17	Thiodemeton / Disulfoton
18	Vamidotion
